

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.915/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th OCTOBER, 2018, 10:30 A.M.

Name of the Company	Jaagriti Vanijya Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhuteria , Advocate
 2. Mr. M.K. Manoti , FCA.
 3. Mr. N. Guruswamy , FCA
- } applicant

(Signature)
 05/10/2018

ORDER

Ld. Counsel for the petitioners is present.

Heard. Admit. Reserved for orders.

sd

(Jinan K.R.)
Member (J)